

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2015-16.

[Placed in Library. See No. L.T. 3182/16/15]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2015-16.

[Placed in Library. See No. L.T. 2955/16/15]

Report of the comptroller and auditor general of India

श्री उद्योग और लघु उद्यम मंत्री (श्री अनंत गीते): महोदय, मैं संविधान के अनुच्छेद 151 के खण्ड (1) के अधीन मार्च, 2014 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक महालेखापरीक्षक का प्रतिवेदन-संघ सरकार (वाणिज्यिक) 2015 का सं. 21 (अनुपालन लेखापरीक्षा समुक्तियां) खंड I और II की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2758/16/15]

REPORT OF THE SELECT COMMITTEE ON THE REAL ESTATE (REGULATION AND DEVELOPMENT) BILL, 2013

श्री अनिल माधव दवे (मध्य प्रदेश): महोदय, मैं भू-सम्पदा (विनियमन और विकास) विधेयक, 2013, राज्य सभा में पुरःस्थापित रूप में, के संबंध में राज्य सभा की प्रवर समिति का प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I present the Eighty-sixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare on the Homoeopathy Central Council (Amendment) Bill, 2015.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SHRI ANIL DESAI (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Seventh Report of the Department-related Parliamentary Standing